

F.No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.07.2024

ORDER NO. 95 of 2024

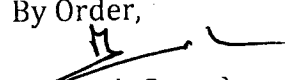
Hon'ble President is pleased to order the sitting commencing from **05.08.2024** to **29.10.2024** for CESTAT, New Delhi as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.08.2024 to 29.10.2024	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs and Service Tax Division Bench matters
From 05.08.2024 to 16.08.2024,	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Excise Division Bench matters
from 02.09.2024 to 13.09.2024, from 30.09.2024 to 11.10.2024 and from 28.10.2024 to 29.10.2024	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench matters
From 19.08.2024 to 30.08.2024,	Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Excise Division Bench matters
from 16.09.2024 to 27.09.2024 and from 14.10.2024 to 25.10.2024	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of tour/leave/Chamber work of Hon'ble President/Member (Judicial) in a Division Bench, the Judicial Member sitting in the Single Member Bench will sit in that Division Bench. If both the Judicial Member/Hon'ble President in the Division Bench are on leave/tour, all Division Bench matters will be heard by the Judicial Member who is sitting in the Single Member Bench with Mr. P. V. Subba Rao, Member (Technical) and in whose absence, Ms. Hemambika R. Priya, Member (Technical) will join the Division Bench and the other Technical Member, if available, will sit in Single Member Bench.
2. In the event of leave/tour of a Technical Member, the other Division Bench will hear all matters and the Judicial Member will sit in the Single Member Bench.
3. All part heard matters are released for fresh hearing before the regular bench.
4. The roster is subject to holidays/ vacations as declared in the calendar for 2024.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar